

आयकर अपीलीय अधिकरण
कोलकाता 'बी' पीठ, कोलकाता में
**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'B' BENCH, KOLKATA**

श्री संजय गर्ग, न्यायिक सदस्य
एवं
डॉ. मनीष बोर्ड, लेखा सदस्य
के समक्ष

**Before
SRI SANJAY GARG, JUDICIAL MEMBER
&
DR. MANISH BORAD, ACCOUNTANT MEMBER**

**I.T.A. No.: 814/KOL/2023
Assessment Year: 2013-14**

***M/s. AKG Finvest Private Limited.....Appellant
[PAN: AADCA 8306 P]***

Vs.

DCIT, Circle-12(1), Kolkata.....Respondent

Appearances:

***Assessee represented by: Smt. Puja Somani & Smt. Neetu Singh,
A/R.***

Department represented by: Sh. P.P. Barman, Addl. CIT, Sr. D/R.

Date of concluding the hearing : September 27th, 2023

Date of pronouncing the order : October 16th, 2023

ORDER

Per Manish Borad, Accountant Member:

This appeal filed by the assessee pertaining to the Assessment Year (in short 'AY') 2013-14 is directed against the order passed u/s 250 of the Income Tax Act, 1961 (in short the 'Act') by Id. Commissioner of Income Tax (Appeals)- NFAC, Delhi [in short 'Id. CIT(A)'] dated 19.07.2023 arising out of the assessment

order framed by the Assessing Officer (in short ld. 'AO') u/s 143(3) of the Act dated 29.03.2016.

2. At the outset, ld. Counsel for the assessee has stated at Bar that as per the instructions of her client, she may be allowed to withdraw the present appeal filed by the assessee. Ld. D/R has no objection in this regard.

3. In view of this, the appeal of the assessee is accordingly dismissed as withdrawn.

Kolkata, the 16th October, 2023

Sd/-
[Sanjay Garg]
Judicial Member

Sd/-
[Manish Borad]
Accountant Member

Dated: 16.10.2023

Bidhan (P.S.)

Copy of the order forwarded to:

- 1. M/s. AKG Finvest Private Limited, 1st Floor, 37A, Dr. Megnad Saha Sarani, Rashbehari, Kolkata-700 029.**
- 2. DCIT, Circle-12(1), Kolkata.**
3. CIT(A)-NFAC, Delhi.
4. CIT-
5. CIT(D/R), Kolkata Benches, Kolkata.

//True copy //

By order

Assistant Registrar
ITAT, Kolkata Benches
Kolkata